

## **CORRIGENDUM**

The words **“on deputation basis”** as mentioned in the subject head in Court’s Letter No. 1250-A dated 28.02.2018 in connection with filling up of 6(six) vacancies of Judicial Member in Central Administrative Tribunal, published in Hon’ble Court’s website, should be omitted and read accordingly while all other contents will remain intact.

This is for information of all concerned.

**The 2<sup>nd</sup> March, 2018**

Sd/-  
**Subhasis Dasgupta**  
**Registrar (Judicial Service)**  
**High Court, A.S., Calcutta**